

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5981
ANSWERED ON:30.04.2015
CONSTRUCTION OF SERVICE ROADS
Reddy Shri Ponguleti Srinivasa

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the service road leading to Bandra (North) main road and its surrounding areas is proposed to be constructed by the National Highways Authority of India (NHAI) on Belghoria Expressway connecting NH-34 near Dumdum Airport and NH-2 as well as NH-6 at Dakshineswar in Kolkata;
- (b) if so, the details thereof along with the present status of construction of this service road;
- (c) whether any obstruction is being faced by NHAI in construction of this road; and
- (d) if so, the details thereof and the corrective steps taken in this regard along with the time by which construction of this road is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) Yes Madam, service road on Belghoria Expressway connecting NH-34 near Dumdum Airport and NH-2 as well as NH 6 at Dakshineswar in Kolkata is proposed to be constructed by NHAI under work "construction of service road on both sides of Belghoria Expressway from (A) Rabindra Sarani to Adarshnagar (Ch 2+835 to 4+900 km) and (B) NH 34 to Bongaon ROB (Ch 0+000 to 1+750 km) in the State of West Bengal under job no. 02 Etn. WB 2011-12-338.

(b) The contract for construction of service road on both sides of Belghoria Expressway from (A) Rabindra Sarani to Adarshnagar (Ch 2+835 to 4+900 km) and (B) NH 34 to Bongaon ROB (Ch 0+000 to 1+750 km) in the State of West Bengal had been awarded to M/s. BLA projects private Ltd, Kolkata by the NHAI through letter no. 2000-CHPRCL/BE/SR/33337 dated 01.11.2012 for contract amount of Rs. 19,15,91,538.60. The start date of the project was 03.01.2013 and scheduled completion date of the project was 02.01.2014. But agency could not carry out the work and could complete only 2.34% of work even after expiry of scheduled time. Hence, the contract has been terminated.

(c) & (d) As per the requirement the encroachment had already been removed and approval for The cutting of trees also obtained from the DFO, Barasat, North 24 Parganas (North Division)

As the work has not been re-awarded so far; the time frame for completion cannot be indicated at this stage. However it would take approximately one year from the date of commencement.